

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 372/2017 IN
TCSP - 35/230-232/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**.

NAME OF THE PARTIES: **THE FEDERAL BANK LTD.**

v/s.

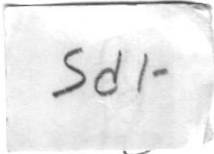
SPECTRA MOTORS LTD.

SECTIONS OF THE COMPANIES ACT : SECTIONS 230-232 OF C.A. 2013

ORDER

26. MA 372/2017 IN
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None present. List this matter on 10.10.2018



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)